

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 1894/2020

[Arising out of impugned final judgment and order dated 05-08-2019 in WC No. 22916/2005 passed by the High Court of Judicature at Allahabad]

MOHIT GUPTA & ORS.

Petitioner(s)

VERSUS

SIYA RAM & ORS.

Respondent(s)

IA No. 93133/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No. 86240/2024 - APPLICATION FOR SUBSTITUTION, IA No. 196958/2019 - EXEMPTION FROM FILING O.T. AND IA No. 93132/2024 - SETTING ASIDE AN ABATEMENT

Date : 14-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Manish Gupta, Adv.
 Mr. Prateek Gupta, Adv.
 Ms. Deepti Verma, Adv.
 Ms. Shipra Bharadwaj, Adv.
 Ms. Akhanchha Jhunhunwala, Adv.
 Mr. Rishabh Rai, Adv.
 Mr. Sowmya China, Adv.
 Ms. Neelima Chauhan, Adv.
 Ms. Payal Singh, Adv.
 Mr. Shaurya Aditya Singh, Adv.
 Mr. Arpit Shukla, AOR

For Respondent(s) Mr. Sudhir Mendiratta, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Leave granted.

List for final hearing/disposal on 21.08.2025.

(DEEPAK GUGLANI)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)